

**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A.No.4039/2012

Monday, this the 26th day of September 2016

Hon'ble Mr. K.N. Shrivastava, Member (A)

Mr. L S Pawar, Age 62 years
s/o Mr. R S Pawar
C/o Mr. Suresh Kumar Bhardwaj
r/o A-47, Rama Park
Najafgarh Road, Uttam Nagar, New Delhi – 59

..Applicant

(Mr. Vikram Singh, Advocate for Mr. S K Gupta, Advocate)

Versus

Union of India through

1. Secretary
Department of Revenue
Ministry of Finance
North Block, New Delhi
2. Chairman, Central Board of Direct Taxes
Ministry of Finance
Department of Revenue
North Block, New Delhi
3. Chief Commissioner of Income Tax (CCA)
I S Press Road, Kochi

..Respondents

(Mr. Amit Sinha for Mr. R N Singh, Advocate)

O R D E R (ORAL)

Learned proxy counsel for applicant submits under the instructions of his client, he would like to withdraw this O.A. Prayer is allowed.

2. O.A. is dismissed as withdrawn.

**(K.N. Shrivastava)
Member (A)**

September 26, 2016

/sunil/